

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SIRMAUR DISTRICT
AT NAHAN, H.P.

No.DSJ/SA/NHN/2015-


Dated:1-10-2015

Public Notice

I am glad to inform all the Advocates and Litigants that the vast utility of SMS Services having already been triggered at 10 headquarters of Civil and Sessions Divisions in Himachal Pradesh. In which, Civil and Sessions Division, Sirmaur at Nahan is one Division where SMS Services have already been triggered.

In SMS Service "System generated, information about the cases such date of hearing, adjournment etc., are being given through SMS through Mobile telephones to the advocates as well as litigants about their cases pending in the Courts situated at 10 headquarters of the Civil and Sessions Divisions in H.P., excluding Shimla. However, in absence of registration of mobile numbers by the advocates as well as litigants on the CIS 1.0 version being used in such Courts as an Operating System, the vast utility of such SMS services is not being passed on to the advocates as well as litigants. Therefore, all the Advocates practicing in Courts subordinate to the High Court of H.P. and the litigants who have pending litigation in such courts and who are likely to file any case in such Courts, are requested to get their Mobile numbers registered on the CIS 1.0 version of the respective Court being used in the H.P. Judiciary, so that they can draw the fruits of the the SMS services being triggered for their benefits."

So, all the Advocates as well as litigants are hereby informed to register their mobile Telephone Numbers in CIS 1.0 version in this Civil and Sessions Division in the **Judicial Service Center, District Court Complex at Nahan**. They can submit the required information in prescribed format "Annexure -1" enclosed, as earliest as possible.

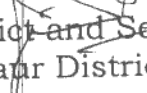

(J.K.Sharma)
District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Endst.No.DSJ/SA/NHN/2015-

Dated:1-10-2015

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of H.P.Shimla, w.r.t. Registry letter No.HHC.1(5-Comp./D.Courts/ Website) /2008-I-23714 dated 3-9-2015.
2. All the Judicial Officers of this Division with the request to display the above notice on the notice board of their respective courts and also to direct the concerned officials to do the needful.
3. The President, Bar Association, Nahan, Paonta Sahib and Rajgarh.
4. The Reader/Ahlmads of this office.
5. *The notice board of this office.*


District and Sessions Judge,
Sirmour District at Nahan, H.P.

Mobile-Email Details Collection Form for Advocates

(Please use Capital Letters Only)

Court Complex: _____

District: _____

Advocate Name

SURNAME

FIRST NAME

MIDDLE NAME

Sex

Male/Female

Date of Birth

DD

MM

YYYY

Bar Council

Registration Number

Residential Number

Office Address

District

Email

Mobile No.

Phone Office/Fax No.

Date:

Signature of Advocate